

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/376/ (IB)/2017

NAME OF THE PETITIONER(S)

: RELIGARE FINVEST LTD

NAME OF THE RESPONDENT(S)

: BRILLIANT TUTORIALS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

The matter is called. No representation on behalf of both the parties. The Registry is directed to send notice to both the parties for their appearance. Put up on <u>02.08.2017 at 10.30 A.M.</u>

(K. Anantha Padmanabha Swamy) Member (Judicial)

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